


NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(23)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 18/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TP (HC)/82/CAA/2017
NAME OF THE TRANSFEROR : ITI WEALTH MANAGEMENT PVT LTD
NAME OF THE TRANSFERRE : FORTUNE FINANCIAL SERVICES INDIA PVT LTD
UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
	A. RAMESH KUMAR	Advocate	

ORDER

Heard the counsel for the applicant. Order is reserved.

K Anantha Padmanabha Swamy
Member (Judicial)

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